

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.201/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company	Sunrise Stock Broking Pvt.Ltd.-Versus-Sangamyog Commercial Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

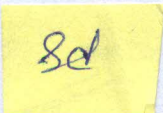
No one is present.


Petition has been admitted on 14/11/2017 and Interim Resolution Professional (IRP) has been appointed but till date no progress report has been filed. IRP is directed to file progress report within 7 days from today.

Office is directed to serve a copy of this order on IRP along with the earlier order dated 14/11/2017 regarding admission of the petition by E-mail as well as by Speed Post.

IRP is further directed to appear in person on 20/12/2017.

List on 20/12/2017.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)